

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Chief Justice's Secretariat)

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**Subject:-** Waiting list for the post of System Assistant in the District Judiciary of UT of J&K (Jammu Division), advertised vide Notification No. 06 of 2024/Psy dated 28.08.2024.

**Notification**

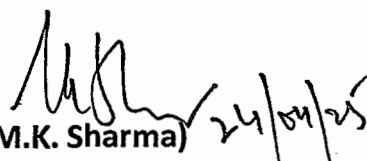
No. 1448 of 2025/Psy

Dated: - 24.04.2025

Consequent upon the finalization of the selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Selection Committee, constituted for recruitment to the post of System Assistant in the District Judiciary of Jammu Division of UT of J&K, advertised vide High Court Notification No. **No. 06 of 2024/Psy dated 28.08.2024**, the following category wise waiting list of candidates for the posts of System Assistants in the **Pay Level – 2 (19900-63200)** in the District Judiciary of Jammu Division of UT of J&K is notified and shall remain in force for six months period from the date of issuance of appointment orders in favour of the selected candidates:

S. No.	Roll No.	Name of candidate with parentage & residence S/Shri	Category
1.	241205127	Mahapara Zahoor D/o Zahoor Iqbal R/o R/O Chandimarh Hari. Tehsil - Surankote Poonch-185121	OM
2.	241205207	Niklash Bhat S/o Ashok Kumar Bhat R/o H.No 43-B, Subash Nagar Jammu-180005	OM
3.	241205152	Sandeep Kumar Sh. Girdhari Lal R/o Hno 4 Lane No 4 Lale Da Bagh Near Shiv Mandir Jammu-181205	SC
4.	241205085	Ms. Akshita D/o Sanjay Bal R/o Ward No 9 Nowshera District Rajouri Jammu-185155	ST2
5.	241205214	Amjid Ali Khan S/o Ghulam Nabi Khan R/o Suderbagh Ganderbal-191201	ST1

By Order.

  
(M.K. Sharma) 24/04/25

Principal Secretary to  
Hon'ble the Chief Justice

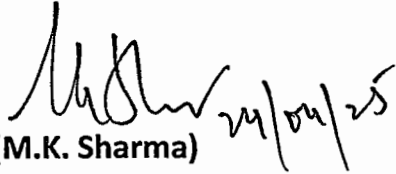
No. 536-46/Psy-671

Dated 24/04/2025

**Copy to the:**

1. Secretary to Hon'ble Mr Justice. \_\_\_\_\_ for the information of His Lordship.

2. Registrar General, High Court of J&K and Ladakh.
3. Registrar vigilance, High Court of J&K and Ladakh.
4. Registrar Computers, High Court of J&K and Ladakh
5. Registrar Rules, High Court of J&K and Ladakh.
6. Director Information, Jammu/Srinagar with the request to publish the order in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
7. Director, Doordarshan, Jammu/Sgr. to broadcast the above order in News & employment bulletin.
8. Director, All India Radio, Jammu/Sgr to broadcast the above order in News and employment bulletin
9. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
10. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
11. Order file.

  
(M.K. Sharma) 24/04/25

**Principal Secretary to  
Hon'ble the Chief Justice**